

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

LOK SABHA

**UNSTARRED QUESTION NO. 221
TO BE ANSWERED ON 14.09.2020**

LOW WAGE EARNERS

**221. SHRIMATI VANGA GEETHA VISWANATH:
SHRI KOTHA PRABHAKAR REDDY:**

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether 74 percent claimants are low wage earners or those who earn less than Rs.15,000 a month under EPFO;**
(b) if so, the details thereof, State-wise including Andhra Pradesh; and
(c) the steps taken to settle their accounts promptly during the Covid-19 pandemic period?

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI SANTOSH KUMAR GANGWAR)**

(a) & (b): Yes, Sir. The details of claimants, who earn less than Rs.15,000 per month are at Annexure A.

(c): The Government vide notification No. GSR.225(E) dated 27.03.2020 inserted sub-para (3) under Para 68L of the Employees' Provident Fund (EPF) Scheme, 1952 to provide for non-refundable advance to EPF members not exceeding the basic wages and dearness allowances for three months or upto 75 per cent of the amount in the members' EPF account, whichever is less, in the event of outbreak of epidemic or pandemic.

The subscribers were facilitated to submit online claims and the services of EPFO also has been integrated and offered through UMANG application of the Government of India. The entire payment to subscribers is done electronically through Nation Electronic Fund Transfer (NEFT) System.

ANNEXURE 'A'

ANNEXURE REFERRED TO IN REPLY TO PART (a) & (b) OF LOK SABHA UNSTARRED QUESTION NO. 221 FOR 14.09.2020 BY SHRIMATI VANGA GEETHA VISWANATH AND SHRI KOTHA PRABHAKAR REDDY REGARDING LOW WAGE EARNERS.

Sl.No.	STATE/UT NAME	TOTAL CLAIMS SETTLED	CLAIMS SETTLED WHERE WAGES WERE UPTO Rs.14,999
1	ANDHRA PRADESH	312,457	250,802
2	ASSAM & OTHER NORTH EAST STATES	46,862	36,008
3	BIHAR	112,504	95,373
4	CHANDIGARH	126,958	103,813
5	CHHATTISGARH	134,134	116,915
6	DELHI	888,874	682,361
7	GOA	40,545	33,681
8	GUJARAT (INCLUDING DADRA & NAGAR HAVELI AND DAMAN & DIU)	642,259	549,759
9	HARYANA	666,122	551,117
10	HIMACHAL PRADESH	71,751	62,028
11	JAMMU & KASHMIR AND LADAKH	416	309
12	JHARKHAND	104,632	91,579
13	KARNATAKA	1,297,003	950,056
14	KERALA (INCLUDING LAKSHADWEEP)	263,012	190,626
15	MADHYA PRADESH	294,653	255,605
16	MAHARASHTRA	1,825,601	1,369,050
17	ODISHA	136,016	107,466
18	PUNJAB	188,230	166,923
19	RAJASTHAN	272,464	236,350
20	TAMIL NADU (INCLUDING PUDUCHERRY)	1,387,883	1,070,194
21	TELANGANA	620,450	445,594
22	UTTAR PRADESH	508,222	428,678
23	UTTARAKHAND	167,282	149,484
24	WEST BENGAL (INCLUDING A&N ISLANDS)	296,721	247,964
TOTAL		10,405,051	8,191,735
